

List of cases instituted on or after 1st August 2018 and where e-Payment of Court fees was made during the month of June-2020.

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of e-Payment of Court Fees
1	Ms. Pinki, District Judge, Comercial Court-01	Central		Nil			
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial	Central		Nil			
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial	Central		Nil			
4	Ms Nisha Saxena, District Judge, Commercial Court-04	Central		Nil			
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial	Central		Nil			
6	Sh. Manmohan Sharma, District Judge, Commercial	Central		Nil			
7	MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE,	NEW DELHI	CS (COMM.) 329/2020	KIWI FOODS VS. CRAZY FUN FOODS	SH. K.G. BANSAL	6/16/20	6/16/20
8	SH. GURVINDER PAL SINGH, Ld. DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI		Nil			
9	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.-)03	NEW DELHI	CS (COMM)/330/2020	GLOBAL NU AGE MEDIA SYSTEMS Vs DELHI METRO RAIL CORPORATION LTD AND ANR	SANJAY ABBOT(P),	17-06-2020	17-06-2020
			CS (COMM)/331/2020	UNDER ARMOUR INCTHROUGH ITS CONSTITUTED ATTORNEY MS MEENA BANSAL Vs ASHOK KUMAR	SHARVAN BANSAL(P),	24-06-2020	23-06-2020
10	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial)	North-East		Nil			
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	N/W		Nil			
12	Ms. Seema Maimi, Ld. DJ(Comm. Court)	North		Nil			
13	MS. NIVEDITA ANIL SHARMA	SHAH DAR A		Nil			
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS (COMM) 112/2020	State Bank of India Vs Tushar Sharma & anr.	Sunil Sehrawat	06/27/20	06/26/20
			CS (COMM) 113/2020	State Bank of India Vs Ritu dahiry & Anr.	Sunil Sehrawat	06/27/20	06/26/20
			CS (COMM) 114/2020	State Bank of India Vs Rakesh kumar	Sunil Sehrawat	06/30/20	06/29/20
15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE	SOUTH-EAST		Nil			
16	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02),	SOUTH-EAST	CS (COMM)/172/2020	M/S RAJDHANI FLOUR MILLS LTD Vs MOHD NADEEM	SANJAY KR MISHRA(P),	23-06-2020	02-03-2020
			CS (COMM)/173/2020	SUDHANSHU AGARWAL Vs HIMANSHU AGARWAL	ANNIRUDH SHARMA(P),	30-06-2020	NA
17	SH. RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH		Nil			
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE(COMMERCIAL COURT)-02			Nil			
19	Sh. Narinder Kumar, DJ (Commercial Court)-01	West		Nil			
20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West		Nil			
21	SH.SANJAY SHARMA-I, DISTRICT JUDGE,(COMMERCIAL	EAST		Nil			